

SHRI BHAGWAT JHA AZAD: Sir, he is casting aspersions on the Chair. He must withdraw it.

(Interruptions)

MR. SPEAKER: I have given my ruling. It cannot be questioned.

SHRI SANJAY GANDHI (Amathi): He cannot bulldoze the House this way.

(Interruptions)

SHRI C. P. N. SINGH (Padrauna): The House cannot be bullied like this.

(Interruptions)

MR. SPEAKER: I will send you the reply.

SHRI JYOTIRMOY BOSU: I will see the reply. In the reply he has apologised conditionally and he is trying to say that he has done his duty.

MR. SPEAKER: Papers laid.

Shri Shankaranand.

11.12 hrs.

#### PAPERS LAID ON THE TABLE

ANNUAL REPORT AND REVIEWS, AUDITED ACCOUNTS WITH STATEMENTS FOR DELAY ETC. IN RESPECT OF VARIOUS EDUCATIONAL AND TRAINING INSTITUTIONS

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): I beg to lay on the Table:

(1) (i) A copy of the Annual Accounts of the Regional Engineering College, Calicut, for the year 1977-78 together with the Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay and for not laying simultaneously the Hindi version of the documents at (i) above. [Placed in Library. See No. LT-245/80].

(2) (i) A copy of the Annual Accounts (Hindi and English ver-

sions) of the Regional Engineering College, Srinagar for the year 1977-78 together with the Audit Report.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (i) above. [Placed in Library. See No. LT-246/80].

(3) (i) A copy of the Annual Report (Hindi\* version) of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1977-78 along with the Accounts and the Audit Report thereon.

(ii) A statement (Hindi version) showing reasons for delay in laying the documents mentioned at (i) above. [Placed in Library. See No. LT-247/80].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Sansthan Delhi, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the Sansthan, for the year 1978-79.

(iii) A statement (Hindi and English versions) showing reasons for delay and also not laying the Accounts of the Sansthan. [Placed in Library. See No. LT-248/80].

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Book Trust, India, New Delhi, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the Trust. [Placed in Library. See No. LT-249/80].

(iii) A copy of the Audited Accounts (Hindi and English versions) of the National Book Trust, India, New Delhi, for the year 1977-78.

\*English version of the Report was laid on the Table on the 18th May, 1979.

(iv) A statement (Hindi and English versions) showing reasons (i) for delay in laying the Audited Accounts for the year 1977-78 and (ii) for not laying the Audited Accounts for the year 1978-79. [Placed in Library. See No. LT-250/80].

(6) (i) A copy of the Annual Accounts (Hindi and English versions) of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1977-78.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (i) above. [Placed in Library. See No. LT-251/80].

(7) (i) A copy of the Annual Report of the Regional Engineering College, Durgapur, for the year 1977-78.

(ii) A copy of the Review (Hindi and English versions) on the working of the College, for the year 1977-78.

(iii) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report and for not laying the Hindi version of the Report simultaneously. [Placed in Library. See No. LT-252/80].

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Sarnath, for the year 1978-79.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Accounts of the Institute. [Placed in Library. See No. LT-253/80]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of English and Foreign Languages, Hyderabad, for the year 1978-79.

(ii) A statement (Hindi and English versions) regarding Review on the working of the Institute

(10) A copy of the Certified Accounts of the Central Institute of English and Foreign Languages, Hyderabad, for the year 1978-79.

(11) A statement (Hindi and English versions) explaining reasons for not laying Hindi version of the Accounts simultaneously. [Placed in Library. See No. LT-254/80].

(12) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 1978-79.

(ii) A statement (Hindi and English versions) regarding Review on the working of the National Council of Educational Research and Training, New Delhi, for the year 1978-79. [Placed in Library. See No. LT-255/80].

(13) A copy of the Annual Report (Hindi and English versions) of Maulana Azad College of Technology, Bhopal, for the year 1977-78 along with Audit Report. [Placed in Library. See No. LT-256/80].

(14) A copy of the Audit Report (Hindi and English versions) on the Accounts of Delhi Library Board for the year 1978-79. [Placed in Library. See No. LT-257/80].

(15) (i) A copy of the Annual Report (Hindi and English versions) on the working of Nehru Memorial Museum and Library, New Delhi, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the Nehru Memorial Museum and Library, New Delhi, for the year 1978-79. [Placed in Library. See No. LT-258/80].

(16) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the Library. [Placed in Library. See No. LT-259/80].

(17) (i) A copy of the Annual Report (Hindi and English versions) of Rampur Raza Library, Rampur, for the year 1977-78.

(ii) A copy of the Review (Hindi and English versions) on the working of the Library.

(iii) A statement (Hindi and English version) showing reasons for delay in laying the document mentioned at (i) above. [Placed in Library. See No. LT-260/80].

(18) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute (Northern Region), Chandigarh, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the Institute. [Placed in Library. See No. LT-261/80].

(19) A copy of the Audited Statement of Accounts of the Indian Institute of Management, Calcutta, for the year 1977-78 [Placed in Library. See No. LT-262/80].

(20) (i) A copy of the Annual Report (Hindi\* version) of the Regional Engineering College, Silchar for the year 1977-78, together with Audit Report.

(ii) A statement (Hindi and English versions) explaining reasons for not laying the Hindi version along with English version. [Placed in Library. See No. LT-263/80].

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the Institute. [Placed in Library. See No. LT-264/80].

(22) (i) A copy of the Annual Report (Hindi and English versions)

of the Indian Institute of Technology, Delhi, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the Institute. [Placed in Library. See No. LT-265/80].

(23) (i) A copy of the Annual Report (Hindi and English versions) of Lalit Kala Akademi, New Delhi, for the year 1978-79.

(ii) A review (Hindi and English versions) on the working of the Akademi [Placed in Library. See No. LT-266/80].

(24) (i) A copy of the Annual Accounts (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 1977-78.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the Accounts. [Placed in Library. See No. LT-267/80].

(25) (i) A copy of the Annual Accounts (Hindi and English versions) of Sangeet Natak Akademi, for the year 1977-78 along with Audit Report.

(ii) A copy of the Review on the accounts of the Akademi.

(iii) A statement (Hindi and English versions) showing reasons for delay in laying the Accounts. [Placed in Library. See No. LT-268/80].

(26) (i) A copy of the Annual Report of the Raja Rammohun Roy Library Foundation, Calcutta, for the year 1978-79 along with Statement of Accounts.

(ii) A copy of the Review on the working of the Raja Rammohun Roy Library Foundation for the year 1978-79. [Placed in Library. See No. LT-269/80].

\*English version of the Report was laid on the Table on the 7th May,

(27) (i) A copy of the Annual Report (Hindi and English versions) of the Society for the National Institutes of Physical Education and Sports, Patiala, for the year 1978-79.

(ii) A statement (Hindi and English versions) regarding Review on the working of the Institutes. [Placed in Library. See No. LT-270/80].

(28) (i) A copy of the Audit Report on the accounts of the Indian Institute of Technology, Madras, for the year 1978-79, under subsection (4) of section 23 of the Indian Institutes of Technology Act, 1961.

(ii) A statement (Hindi and English versions) Showing reasons for delay and for not laying the Hindi version of the Accounts simultaneously. [Placed in Library. See No. LT-271/80].

(29) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts of the Indian Institute of Technology Kharagpur, for the year 1978-79 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-272/80].

(30) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Accounts of the School of Buddhist Philosophy, Leh for the year 1978-79 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-273/80].

(31) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and the Accounts of the Technical Teachers Training Institute, Bhopal, for the year 1978-79 within the stipulated period of nine months after the close of the Accounting

Year. [Placed in Library. See No. LT-274/80].

(32) (i) A copy of the Annual Report of the Malaviya Regional Engineering College, Jaipur, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the College for the year 1978-79.

(iii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the report of the College in Hindi. [Placed in Library. See No. LT-275/80].

(33) (i) A copy of the Annual Report of the National Staff College for Educational Planners and Administration, New Delhi, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the College. [Placed in Library. See No. LT-276/80].

(34) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Regional Engineering Colleges Tiruchirapalli, Calicut and Jaipur for the year 1978-79 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-277/80].

(35) (i) A copy of the Annual Report of the Regional Engineering College, Calicut, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the College.

(iii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Report. [Placed in Library. See No. LT-278/80].

(36) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the Institute.

(iii) A statement (Hindi and English versions) explaining reasons for not laying the Accounts of the Institute. [Placed in Library. See No. LT-279/80].

(37) (i) A copy of the Annual Report of the Regional Engineering College, Tiruchirapalli, for the year 1978-79 along with the Audited Accounts and the Audit Report.

(ii) A copy of the Review (Hindi and English versions) on the working of the College.

(iii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously Hindi version of the Annual Report and the Accounts of the Regional Engineering College, Tiruchirapalli. [Placed in Library. See No. LT-280/80].

(38) (i) A copy of the Annual Report (Hindi and English versions) of Bal Bhavan Society, India, New Delhi, for the year 1978-79 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) on the working of the Society. [Placed in Library. See No. LT-281/80].

(39) (i) A copy of the Audited Accounts (Hindi and English versions) of Lalit Kala Akademi, New Delhi, for the year 1977-78.

(ii) A copy of the Review (Hindi and English versions) on the working of the Akademi.

(iii) A statement (Hindi and English versions) showing reasons for delay in laying the Audited Accounts. [Placed in Library. See No. LT-282/80].

(40) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tibetan Schools Administration for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the Central Tibetan Schools Administration for the year 1978-79.

(iii) A statement (Hindi and English versions) explaining reasons for delay in laying the Annual Report and for not laying the Audited Accounts. [Placed in Library. See No. LT-283/80].

(41) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay, for the year 1978-79 along with the Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) on the working of the Institute. [Placed in Library. See No. LT-284/80].

(42) A statement (Hindi and English versions) explaining reasons for not laying the Audited Accounts of the Indian Institute of Management, Calcutta, for the year 1977-78 in Hindi. [Placed in Library. See No. LT-285/80].

(43) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and the Audited Accounts of the Indian Institute of Management, Calcutta, for the year 1978-79 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-285A/80].

(44) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad, for the year 1978-79 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) on the working of the Institute. [Placed in Library. See No. LT-286/80].

(45) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute, Calcutta, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the Institute.

(iii) A statement (Hindi and English versions) explaining reasons for not laying the Audited Accounts of the Institute for the year 1978-79. [Placed in Library. See No. LT-287/80].

(46) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Bangalore, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the Institute. [Placed in Library. See No. LT-288/80].

(47) (i) A copy of the Annual Report of the Technical Teachers' Training Institute, Adyar, Madras, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the Institute.

(iii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Report. [Placed in Library. See No. LT-289/80].

(48) (i) A copy of the Annual Accounts (Hindi and English versions) of the North-Eastern Hill University, Shillong for the year 1976-77 along with Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Accounts. [Placed in Library. See No. LT-290/80].

(49) A statement (Hindi and English versions) showing reasons

for delay in laying the Annual Reports and Audited Accounts of University Grants Commission, Aligarh Muslim University, Banaras Hindu University, Delhi University, Jawaharlal Nehru University, North-Eastern Hill University, Vishva Bharati and University of Hyderabad, for the years mentioned against each in the statement. [Placed in Library. See No. LT-291/80].

(50) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 1978-79.

(ii) Annual Report of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 1978-79 along with the Audited Accounts and Comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-292/80].

(51) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts and the Audit Report of the Indian Institute of Technology, Delhi, for the year 1978-79 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-293/80].

(52) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts and the Audit Report of the Indian Institute of Technology, Kanpur, for the year 1978-79 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-294/80].

(53) (i) A copy of the Annual Report of the Visva Bharti, for the year 1978-79.

(ii) A copy of the Review on the working of Visva Bharti, for the year 1978-79.

(iii) A statement (Hindi and English versions) explaining reasons for not laying the Hindi version of the Report. [Placed in Library. See No. LT-295/80].

(54) A statement (Hindi and English Versions) explaining reasons for not laying the Annual Report and the Audited accounts of the Indian Institute of Advanced study, Simla for the year 1977-78 and 1978-79 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library See No. LT-296/80].

(55) A statement (Hindi and English Versions) explaining reasons for not laying the Audit Report on the accounts of National Council of Educational Research and Training, New Delhi, for the year 1978-79 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-297/80].

(Interruptions.)

MR. SPEAKER: Order please. Gentlemen, please resume your seat. Mr. Bosu, you please take your seat. We have had enough of it. You can discuss it with me in the Chamber.

Shri A. P. Sharma,

(Interruptions.)

CERTIFIED ACCOUNTS AND REVIEW FOR 1976-77 OF DELHI TRANSPORT CORPORATION WITH STATEMENT FOR DELAY AND REVIEW AND ANNUAL REPORT OF CENTRAL INLAND WATER TRANSPORT CORPORATION LTD, CALCUTTA FOR 1978-79.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI BHISHMA NARAIN SINGH): On behalf of Shri A. P. Sharma, I beg to lay on the Table—

(1) (i) A copy of the Certified Accounts Hindi and English versions)

of the Delhi Transport Corporation for the year 1976-77 together with the Audit Report thereon, under sub-section (4) of section 33 of the Road Transport Corporations Act, 1950.

(ii) A copy of the Review (Hindi and English versions) on the accounts of the Delhi Transport Corporation for the year 1976-77.

(iii) A statement (Hindi and English versions) showing reasons for delay in laying the accounts. [Placed in Library. See No. LT-298/80.]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of sections 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Central Inland Water Transport Corporation Limited, Calcutta for the year 1978-79.

(ii) Annual Report of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-299/80.]

SHRI RAM JETHMALANI (Bombay North West) What happened to my notice?

MR. SPEAKER: No please, I have disposed all of them.

(Interruptions)

SHRI RAM JETHMALANI: I have written to you on the 30th January. What happened to that?

SOME HON. MEMBERS: No, no.

MR. SPEAKER: Order please. I will listen to you also.

Mr. Gandhi, I will ask you to refer to the point which you want to make. First let me listen to him.

SHRI SANJAY GANDHI (Ame-  
thi): I have a point of order regard-  
ing his speaking....

(Interruptions)

MR. SPEAKER: If all of you are  
speaking at a time, I cannot listen. I  
cannot hear as you are speaking all  
at the same time.

(Interruptions)

SHRI SANJAY GANDHI: Please  
see Rule 350, Sir. It is on a point of  
order. "When a Member rises to  
speak, his name shall be called by  
the Speaker." So, you as Speaker,  
called the hon. Minister to speak.  
Then, "If more than one member  
rises at the same time, the member  
whose name is so called, shall be  
entitled to speak." Only the Minis-  
ter's name was called and he can  
alone speak and Mr. Jethmalani is  
not entitled to speak.

(Interruptions)

SHRI RAM JETHMALANI: Three  
times, Mr. Speaker, you told me that  
you wanted to hear me....

(Interruptions)

MR. SPEAKER: I have to decide  
it. I will give my ruling. Please take  
your seat. Look here. When any  
Member has to make any point, he has  
to refer to a certain rule. If the rule  
is correct to which he refers, I will  
ask him to explain further. If I over-  
rule that, then he won't. That is the  
procedure.

I will give every Member his due  
opportunity to refer to a certain rule  
and explain the things further.

DR. VASANT KUMAR PANDIT  
(Rajgarh): What is this Rule?

MR. SPEAKER: This is not proper.  
This is wrong. If you are an hon.  
Member doing like this....(Interrup-  
tions) Now, let me say this. I will ask

one by one and I will rule according  
to this Book so that we can proceed  
properly.

Now, Mr. Jethmalani. What have  
you to say?

SHRI RAM JETHMALANI: Mr.  
Speaker, Sir, I only want to enquire  
as to what has happened to the notice  
which I have given on the 30th Janu-  
ary, 1980 in writing.

MR. SPEAKER: This is covered in  
my ruling.

SHRI RAM JETHMALANI: You  
will kindly say that this is also re-  
ferred to. (Interruptions).

MR. SPEAKER: Please sit down.  
Mr. Jethmalani, what is the rule you  
are referring?

SHRI RAM JETHMALANI: I am  
referring to Rule 225, the Proviso  
Provided that where the Speaker has  
refused his consent under rule 222....  
I presume that you have refused your  
consent under Rule 222.

MR. SPEAKER: Yes.

SHRI RAM JETHMALANI: The  
Proviso says:

'Provided that where the Speaker  
has refused his consent under rule  
222 or is of opinion that the matter  
proposed to be discussed is not in  
order, he may, if he thinks it neces-  
sary, read the notice of question of  
privilege....

and say that it is not in order. I am  
requesting you to exercise your power  
under the proviso to read the notice.

MR. SPEAKER: I overrule it.

SHRI RAM JETHMALANI: You  
overrule it. I have a right to tell you  
first to make a request to you...

MR. SPEAKER: Not necessary.

SHRI RAM JETHMALANI: This is  
a parliamentary procedure.



MR. SPEAKER: No need for a debate now.

SHRI RAM JETHMALANI: But you tell those gentlemen who don't know the rules. (*Interruptions*)

SHRI RAM CHANDRA RATH (*Aska*): Sir, I rise on a point of order. If the hon. Member casts aspersion on the Speaker, it is an insult of the House. He should apologise to you and to the House. (*Interruptions*) Mr. Speaker, I rise on a point of order. If the hon. Member casts aspersion on the Chair, this is an insult to the House and you must warn him and pull him up. This minimum etiquette the hon. Member must have.

SHRI C. P. N. SINGH (*Padrauna*): Mr. Speaker, Sir... (*Interruptions*)

MR. SPEAKER: I will hear one by one. What rule are you referring?

SHRI C. P. N. SINGH: He cannot talk like this. This must be expunged. He said that the other members are not... (*Interruptions*)

MR. SPEAKER: I will go through the proceedings.

SHRI C. P. N. SINGH: You must pull him up.

SHRI RAM CHANDRA RATH: With due respect to the Chair, I beg to submit to you....

MR. SPEAKER: You have not got the permission. Nothing should be on record which is not without my permission.

\* \* \* \*

MR. SPEAKER: I would like to say that I will go through the proceedings. If I find anything is derogatory to the Chair, then we will consider.

Now, Papers Laid on the Table.  
Mr. A. P. Sharma.

STATEMENTS SHOWING ACTION TAKEN BY  
GOVERNMENT OF ASSURANCES, PROMISES  
ETC. GIVEN DURING VARIOUS SESSIONS OF  
LOK SABHA

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI BHISHMA NARAIN SINGH): Sir I beg to lay on the Table the following Statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:—

- (1) Statement No. XXIII—  
Ninth Session, 1973. Fifth Lok Sabha
- (2) Statement No. XVII—  
Second Session, 1977.
- (3) Statement No. XVIII—  
Second Session, 1977.
- (4) Statement No. XII—  
Third Session, 1977.
- (5) Statement No. XIII—  
Third Session, 1977.
- (6) Statement No. XV—  
Fourth Session, 1978.
- (7) Statement No. XVI—  
Fourth Session, 1978.
- (8) Statement No. IX—  
Fifth Session, 1978.
- (9) Statement No. X—  
Fifth Session, 1978.
- (10) Statement No. VI—  
Sixth Session, 1978.
- (11) Statement No. VII—  
Sixth Session, 1978.
- (12) Statement No. VIII—  
Sixth Session, 1978.
- (13) Statement No. IV—  
Seventh Session, 1979.

Sixth  
Lok  
Sabha

- (14) Statement No. V—  
Seventh Session, 1979.
- (15) Statement No. VI—  
Seventh Session, 1979.
- (16) Statement No. VII—  
Seventh Session, 1979.
- (17) Statement No. VIII—  
Seventh Session, 1979.
- (18) Statement No. IX—  
Seventh Session, 1979.
- (19) Statement No. X—  
Seventh Session, 1979.
- (20) Statement No. XI—  
Seventh Session, 1979.
- (21) Statement No. I—  
Eighth Session, 1979.
- (22) Statement No. II—  
Eighth Session, 1979.

Sixth  
Lok  
Sabha

(Placed in Library. See No. LT-300/80).

REVIEW AND ANNUAL REPORT OF STATE FARMS CORPORATION OF INDIA LTD., NEW DELHI FOR 1977-78

THE MINISTER OF FINANCE AND INDUSTRY (SHRI R. VENKATARAMAN): On behalf of Shri Birendra Singh Rao, I beg to lay on the Table a copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the State Farms Corporation of India Limited, New Delhi, for the year 1977-78.
- (2) Annual Report of the State Farms Corporation of India Limited, New Delhi, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-301/80]

REVIEWS AND ANNUAL REPORTS OF HINDUSTAN PHOTO FILMS, INDUNAGAR (TAMIL NADU), HINDUSTAN CABLES LTD., NATURAL NEWSPRINT AND PAPER MILLS LTD., NEPANAGAR AND HINDUSTAN PAPER CORPORATION LTD., NEW DELHI FOR 1978-79 TWO STATEMENTS FOR DELAY, ANNUAL REPORT OF COIR BOARD, 1978-79 WITH REVIEW THEREON AND NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951, AND ANNUAL REPORT OF CENTRAL TOOL ROOM AND TRAINING CENTRE, CALCUTTA FOR 1978-79.

SHRI R. VENKATARAMAN: I beg to lay on the Table—

- (1) A copy each of the following papers (Hind and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Hindustan Photo Films, Indunagar (Tamil Nadu) for the year 1978-79.

(ii) Annual Report of the Hindustan Photo Films, Indunagar (Tamil Nadu) for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-302/80]

(b) (i) Review by the Government on the working of the Hindustan Cables Limited, for the year 1978-79.

(ii) Annual Report of Hindustan Cables Limited, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-303/80]

- (c) (i) Review by the Government on the working of the National Newsprint and Paper Mills Limited, Napanagar, for the year 1978-79.
- (ii) Annual Report of National Newsprint and Paper Mills Limited, Napanagar, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-304-80].
- (d) (i) Review by the Government on the working of the Hindustan Paper Corporation Limited, New Delhi, for the year 1978-79.
- (ii) Annual Report of the Hindustan Paper Corporation Limited, New Delhi, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See Non. LT-305/80].
- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (a) and (b) of item (1) above. [Placed in Library. See No. LT-306/80].
- (3) (i) A copy of the Annual Report (Hindi and English versions) for the year 1978-79 on the activities of the Coir Board and the working of the Coir Industry Act, 1953, under sub-section (1) of section 19 of the Coir Industry Act, 1953.
- (ii) A statement (Hindi and English versions) regarding Review on the working of the Coir Board. [Placed in Library. See No. LT-307/80].
- (4) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18 of the Industries (Development and Regulation) Act, 1951:—
- (i) S.O. 512(E) published in Gazette of India dated the 4th September, 1979 regarding extension of the period of takeover of the management of Messrs India Belting and Cotton Mills Limited, Serampore.
- (ii) S.O. 520(E) published in Gazette of India dated the 7th September, 1979 regarding extension of the period of takeover of the management of Messrs Indian Rubber Manufacturers Limited, Calcutta. [Placed in Library. See No. LT-38/80].
- (5) A copy of the Annual Report (Hindi\* version) of the Central Tool Room and Training Centre, Calcutta, for the year 1978-79. [Placed in Library. See No. LT-309/80].

CENTRAL EXCISE (1ST AUDIT) RULES, 1980, REVIEW AND ANNUAL REPORT OF NEW INDIA ASSURANCE COMPANY LTD., BOMBAY, FOR 1978, ANNUAL REPORT OF NATIONAL INSURANCE CO. LTD., CALCUTTA, FOR 1978 AND NOTIFICATION UNDER RESERVE BANK OF INDIA ACT, 1934.

SHRI R. VENKATARAMAN: On behalf of Shri Jagannath Pahadia: I beg to lay on the Table:—

(1) A copy of the Central Excise (First Amendment) Rules, 1980 (Hindi and English versions) published in Notification No. G.S.R. 110 Gazette of India dated the 26th January, 1980, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-310/80].

\*English version of the report was laid on the Table on 30th January 1980.

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the New India Assurance Company Limited, Bombay, for the year ended 31st December, 1978.

(ii) Annual Report of the New India Assurance Company Limited, Bombay, for the year ended 31st December, 1978 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-311/80.*]

(b) (i) Review by the Government on the working of the National Insurance Company Limited, Calcutta, for the year ended 31st December, 1978.

(ii) Annual Report of the National Insurance Company Limited, Calcutta, for the year ended 31st December, 1978 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-312/80.*]

(3) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report of the Oriental Fire and General Insurance Company Limited, New Delhi, for the year ended 31st December, 1978. [*Placed in Library. See No. LT-313/80.*]

(4) A copy of Notification (Hindi and English versions) containing amendments to Regulation 24 (i) and 24 (ii) of the Reserve Bank of India General Regulations, 1949 regarding remuneration of Directors and Members of Local Boards, under sub-section (4) of section 58 of the Reserve Bank of India Act, 1934. [*Placed in Library. See No. LT-314/80.*]

REPORT OF THE COMMISSION OF INQUIRY ON MARUTI AFFAIRS AND TWO STATEMENTS THEREON.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table—

(1) A copy of the Report of the Commission of Inquiry on Maruti Affairs, together with Appendices, under sub-section (4) of section 3 of the Commissions of Inquiry Act, 1952.

(2) A statement (Hindi and English versions) giving reasons for not laying the Memorandum of Action taken along with the report of the Commission of Inquiry on Maruti Affairs.

(3) A statement (Hindi and English versions) explaining reasons for not laying the Hindi version of the report simultaneously. [*Placed in Library. See No. LT-315/80.*]

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, if you come to item No. 2 sub-item No. 13, you will find the Annual Report relates to the year 1977-78. We would like to know from the hon'ble Minister why this unusual delay. Then, if you come to item No. 3 sub-item 1 and 2 on page 107 you will find....

MR. SPEAKER: As I said earlier you have to refer to the Committee on Papers laid.

SHRI JYOTIRMOY BOSU: Sir, there are incomplete submissions. If you come to item No. 5 on page 108 you will find this is a review for the year 1977-78.

MR. SPEAKER: This has to be referred to the Committee on Papers Laid. Under Rule 305C, a member wishing to raise any of the matters referred to in sub-rule (1) of rule 305B shall refer it to the Committee and not raise it in the House.

SHRI JYOTIRMOY BOSU: If you allow the House to be denigrated like this then how can we function. (Interruptions).

(Interruptions)\*\*

MR. SPEAKER: Nothing is to be recorded without my permission.

11.23 hrs.

PERSONAL EXPLANATION BY MEMBER

SHRI GEORGE FERNANDES (Muzaffarpur): Sir, on 29th January, 1980, while speaking on the motion of thanks on the President's Address, an hon'ble Member, Mr. K. K. Tiwari, has chosen to make several allegations against my person. I wish to state that the allegations made by him are not only false and malicious, but are a direct insult to the people of Muzaffarpur who voted for me, and to all those workers belonging to the Lok Congress (U), CPI(M), CPI, SUCI or belonging to no party who toiled so hard and against such heavy odds for my election.

(Interruptions)\*\*

MR. SPEAKER: Nothing is to be recorded without my permission. Mr. Tiwari, you are not allowed.

11.24 hrs.

MATTERS UNDER RULE 377

(i) DROUGHT CONDITIONS IN ANDAMAN AND NICOBAR ISLANDS

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands): Sir, this year due to short fall in rain complete drought condition prevails through out the Andaman and Nicobar Islands. The government has declared it as drought affected area. Drinking water problem has already been acute. The villagers are not getting drinking

water in many villages in South, North and Middle Andamans. The food for work has to be intensified and the present beginning of the work through P.W.D. etc., is not adequate and satisfactory. People from North, Middle and South Andamans, men, women are badly requiring job under food for work immediately.

I appeal to the Home Minister to immediately create Rural Development Department in Andamans alongwith staff to take the food for work. programme vigorously to save the people of that far flong Union Territory from starvation.

(ii) EFFECT OF CUT IN ELECTRICITY IMPOSED BY RAJASTHAN GOVERNMENT

श्री विरधी चन्द जैन (बाडमेर) : राजस्थान सरकार द्वारा भाखरा, व्यास, भटिंडा आदि स्रोतों द्वारा बहुत कम बिजली मिलने से और अणु बिजली घर कोटा के बन्द होने से 10 परसेन्ट से 75 परसेन्ट की बिजली के कटौती के कारण औद्योगिक कारखानों, रोक फीसकॉट सयंत्र, नागरिक हवाई अड्डे, अस्पताल, डाक तार, दवा आदि संस्थाओं में बुरा प्रभाव पड़ा है और कृषि उत्पादन भयंकर रूप से प्रभावित हुआ है और रेगिस्तानी क्षेत्रों से नारीय एवं ग्रामीण जल प्रदाय योजनाओं के ठप्प पड़ने से पानी नहीं मिलने से हाहाकार फैला हुआ है। ऊर्जा विभाग पुढे स्तर पर ठोस कार्यवाई कर के उपरोक्त वर्णित समस्या को हल करने में सहयोग दे।

(iii) REPORTED PROPOSAL FOR REDUCTION IN CENTRAL GOVERNMENT STAFF

SHRI INDRAJIT GUPTA (Basirhat): Sir, the Minister of State for Finance has made a statement asking various Ministries and Department to consider reduction in staff by at least 12 per cent of the existing strength in order to "cut non-development expenditure." Not only is this statement based on the unjustified assumption that the Central Services are overstaffed, but it has given rise to serious apprehensions of arbitrary retrenchment of staff and a possible ban on new recruitments. Further, the impact of the proposed staff reduction on non-development expenditure would be minimal in the absence of other more basic economic measures. Government should hold consultations with the